HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG-LPA No.2/2020

EMG-CM No.4/2020

(Through Video Conferencing from

Jammu)

Rakesh Kumar Choudhary

.....Appellant

Through: - Mr. Vikram Sharma, Advocate

(On Video Conferencing from High Court at

Jammu)

V/s

Union Territory of J&K and Others

....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

EMG-LPA No.5/2020

EMG-CM No.13/2020

(Through Video Conferencing from

Jammu)

Chaman Lal

.....Appellant

Through:- Mr. P. N. Raina, Sr. Advocate with

Mr. J. A. Hamal, Advocate

(On Video Conferencing from High Court at

Jammu)

V/s

Union Territory of J&K and Others

....Respondent(s)

Through: - Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

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EMG-LPA no. 7/2020

EMG-CM no.16/2020

EMG-CAV no.5/2020

(Through Video Conferencing from

Jammu)

Nagar SinghAppellants

Through: - Mr. Abhinav Sharma, Advocate (On Video Conference from his office at Jammu)

V/s

Union Territory of J&K & Others

....Respondent(s)

Through: Mr. F. A. Natnoo, AAG
(On Video Conferencing from High Court at Jammu)

LPA no. 61/2020 CM nos.1978 & 1977/2020 (Through Video Conferencing from Srinagar)

M/s Usman Construction

.....Appellants

Through:- None.

V/s

Union Territory of Jammu and Kashmir and others

....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG (On Video Conferencing from High Court at Jammu)

LPA no. 62/2020 CM nos.1979, 1980 & 1981/2020 (Through Video Conferencing from Srinagar)

M/s Mohammad Ashore Mir and Ors.

.....Appellants

Through:- None.

V/s

UT of J&K and Others

....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG (On Video Conferencing from High Court at Jammu)

LPA no.63/2020 CM Nos.1982, 1983 & 1984/2020 (Through Video Conferencing from Srinagar)

Mohammad Farooq Lone & Others

.....Appellants

Through:- None.

V/s

Union Territory of J&K & Others

....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

LPA no. 64/2020

CM no.1936/2020 CM no. 1937/2020 CM no. 1938/2020

(Through Video Conferencing

from Srinagar)

Vikar Ahmad Dar

.....Appellants

Through:- None.

V/s

State of J&K & Others

....Respondent(s)

Through: Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

HON'BLE THE CHIEF JUSTICE

(On Video Conference from High Court at Jammu)

Coram:

HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

(On Video Conference from High Court at Jammu)

ORDER 08.06.2020

EMG-LPA Nos. 2, 5,7 and LPA Nos. 61,62, 63 & 64/2020

1. Heard Mr. F. A. Natnoo, AAG in part.

List for continuation on 9th June 2020 at 11.30 A.M.

(SANJAY DHAR) JUDGE (GITA MITTAL) CHIEF JUSTICE

Jammu 08.06.2020 Raj Kumar